

which, under the Centre's guidance, will determine the time an average adult should spend in each grade and find out what types of text-books would be needed for these schools.

- (iii) In the light of the results of the research in (i) and (ii) above, the Centre will prepare model text-books in Hindi for various subjects to be taught in the primary stage of the adult schools. The Centre may also produce a few visual aids in this connection.
- (iv) The Centre will also evaluate and grade existing supplementary reading material suitable for the primary classes of the adult schools.
- (v) The Centre will study the question of legislation necessary for promoting adult schools and the form such legislation should take.
- (vi) On the results of the studies undertaken as above, the Centre will work out the priorities and financial implications of a programme of adult schools which may be undertaken in the Third Five Year Plan.

SCHEME TO RELIEVE EDUCATED UNEMPLOYMENT

116. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state:

(a) the amount of grants sanctioned to the various States under the scheme to relieve educated unemployment during 1957-58 and so far in 1958-59; and

(b) the total amount provided for the purpose for the current year?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Amount of Central grants to States to relieve educated unemployment

Part (a).—The following amounts of Central grants were sanctioned in 1957-58:—

State	Amount Sanctioned
	Rs.
Andhra Pradesh	7,608
Bombay	28,03,410
Kerala	99,989
Madras	2,98,488
Punjab	4,919
Rajasthan	84,467
Uttar Pradesh	1,21,341
West Bengal	10,76,875
TOTAL	44,97,097

Regarding 1958-59, the position can be known only at the end of the year. According to the new procedure, lump sum "ways and means advances" to the extent of 3/4 of the admissible Central assistance for all Schemes in all sectors are being released to the States by the Ministry of Finance in regular monthly instalments and the final adjustment will be made in the 4th quarter of the year.

Part (b).—No specific expenditure provision has been made. The required expenditure will be met from the savings in other Schemes and if it becomes necessary, a supplementary budget will be asked for in due course.

EDUCATIONAL DEVELOPMENT PROGRAMMES OF UNION TERRITORIES

117. MOULANA M. FARUQI: Will the Minister of EDUCATION be pleased to state:

(a) the amount of money which has been sanctioned for each of the Union Territories by the Central